

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/966(CHE)2021

PETITION NUMBER : CP/129/IB/2018

**NAME OF THE APPLICANT : S Palaniappan (Liquidator)
M/s. Nathella Sampath Jewellery Pvt Ltd**

NAME OF THE RESPONDENT(S) : Neem Tree Enterprises & 4 Ors

UNDER SECTION : Sec 43 & 66 of IBC,2016

*Ramswamy Meyyappan
(Counsel for Applicant/Liquidator)*

Mr. Ramswamy

S. Palaniappan (Liquidator)

[Signature]

K. Ganesh Kumar

[Signature]

*for
the Respondent-
1 + 2*

[Signature]

[Signature]

2. IA(IBC)/966(CHE)/2021 IN CP/129/IB/2018

ORDER

Ld. Counsel Mr. Ramasamy Meiyappan for the Applicant. Ld. Liquidator is present in person. Ld. PCS Mr. K. Gaurav Kumar for the Respondent No.1 and 2.

Case partly heard.

List the Application for **physical hearing on 27.08.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)